

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 249/2024

IN THE MATTER OF:

Kapil Dev.

Applicant(s)

Versus

State of Punjab & Ors.

Respondent(s)

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Filed by



(Sanchar Anand)

Advocate for the Respondent No.3
 14, 1st Floor, National Park
 Lajpat Nagar-IV, New Delhi-110024
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Place: New Delhi

Dated: 09.02.2026

1
Punjab Water Supply and Sewrage Sub- Divison, Zirakpur

E-mail id: sdepwsszkgp@gmail.com

To

Executive Officer,
Municipal Council,
Zirakpur.

No. 89

Dated 06.02.2026

Subject: Providing and laying of 260mm o/d to 315mm o/d UPVC Pipe Sewer and 400mm i/d RCC NP3 Pipe Sewer, Construction of M.H. Chamber and all other works contingent thereto at Patiala road, Village Nabha at Zirakpur Disitt. S.A.S Nagar.

In Connection with the above subject, you are requested to inform that the above work was allotted to the agency M/s Biroke Builders Pvt. Ltd. through the office of the Executive Engineer, Punjab W/S and Sewerage Sub Division, Ropar vide no. 7509 dated 17.09.2024. This work has been completed in every respect. All the newly laid sewer lines are in working conditions. The map of the sewer line is attached. This newly laid sewer line is being handed over to you. This is being sent for you for information and further action.

Attached: Map

Sd/-

Sub Division Engineer,
Punjab Water and Sewerage Sub Division,
Zirakpur.

Endst No. 90

Dated 06.02.2026

A copy of this is sent to the Executive Engineer, Punjab Water Supply and Sewerage Division, Ropar for information and further action.

Sd/-

Sub Division Engineer,
Punjab Water and Sewerage Sub Division,
Zirakpur.

(True Translation)

